189. [Transferred to the 3rd March, 19691

Written Answers

Discussion on the Fourth Five YEAR PLAN OF STATES

190. SHRI SYED HUSSAIN: Will the PRIME MINISTER be pleased to state:

- (a) the names of the State Governments with which the Fourth Five Year Plan discussions by the Planning Commission have ended in deadlocks: and
 - (b) what are the reasons therefor?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI): (a) and (b) The drafts of the Fourth Five Year Plans formulated by the States were discussed with the State Governments in the months of December & January.

There is no deadlock, as such, in any case although there are gaps between the allocations desired by the States & those which, in the view of the Planning Commission, are likely to be available. Final decisions on the size and content of the Fourth Plan of each individual State will be taken after the Fourth Five Year Plan is approved by the National Development Council.

Acquisition of Planes

- 191. SHRJ SITARAM JAIPURIA: Will the Minister of DEFENCE be pleased to state:
- (a) whether it is a fact that the Government of India propose to acquire planes which would have better performance than MIGs; and
- (b) if so, the result of the efforts so far made in this direction?

THE MINISTER OF DEFENCE (SARDAR SWARAN SINGH): (a) and (b) It is a continuing effort of Government to equip the IAF with better types of aircraft from time to time to meet its operational requirements. It would not be in the public interest to disclose further details.

BRITAIN'S COLLABORATION WITH INDIA FOR DEVELOPMENT OF NUCLEAR ENERGY

to Questions

- 192. SHRI SITARAM JAIPURIA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) whether the Government of India have received any communication from the Government of the United Kingdom regarding Britain's collaboration with India in the development of nuclear energy for peaceful purposes;
- (b) if so, the details of the communication; and
- (c) what is the reaction of Government of India thereto?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) No, Sir.

(b) and (c) Do not arise.

STUDY OF INDIA'S DEFENCE BY MIT PROJECT

193. SHRI ARJUN ARORA: SHRI GULAB NABI UNTOO:

Will the Minister of DEFENCE be pleased to state:

- (a) whether his attention has been drawn to Press reports that MIT of the United States of America has launched a project of study of India's defences:
- (b) if so, whether there are any Indian collaborators in the project; and
- whether (c) Government have studied the implications of the MIT project?

THE MINISTER OF DEFENCE (SARDAR SWARAN SINGH): (a) to (c) Government have seen the Press reports but are not aware of the launching of such a project.

REQUEST OF MAULVI FAROOO KASHMIR FOR VISIT TO PAKISTAN

194. SHRI SYED HUSSAIN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether it is a fact that Maulvi Farooq of Kashmir has requested the Union Government for permission to visit Pakistan in the near future;
- (b) if so, what are the reasons cited by Maulvi Farooq for his visit; and
- (c) what is the reaction of Government in the matter?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH):
(a) and (b) Yes, Sir In two communications addressed to the Prime Minister, Maulvi Farooq has requested permission to visit Pakistan in connection with the arrangements for the burial of the late Mirwaiz, Yusuf Shah.

(c) The matter will be examined when a formal application for passport is received from Maulvi Farooq.

INDIAN OFFICIALS IN U.N. SECRETARIAT

195. SHRI N. R. MUNISWAMY:
SHRI M. M. DHARIA:
SHRI A. G. KULKARNI:
SHRI S. D. MANI:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Government are aware that U.S.A. is of late, sore about the over representation of Indian officials in U.N. Secretariat and that they are asking for the suspension of further representation;
- (b) the reason for this over representation;
- (c) the number of Indian nationals who are holding jobs in the U.N. Secretariat and the criteria followed for the selection of these officials;
- (d) whether all these employed have the knowledge of any or more of the foreign languages in which business of the U.N. is transacted; and
- (e) if so, the details of the language known by each of the Indian officials?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH):

(a) No, Sir. No representations have

been made by the Government of the U.S.A. in this regard to the Government of India.

- (b) The reasons for the so-called over-representation of India in the U.N. Secretariat are largely historical in nature. When the U.N. was established, its Secretariat had to be formed by those States Members, which had an adequate reservoir of qualified personnel. India was one of the countries which provided the trained manpower needed by the U.N. Secretariat.
- (c) According to a report by the U.N. Secretary-General to the General Assembly, 65 Indian nationals were working in the professional and executive grades in the U.N. Secretariat on the 31st August 1968. They were selected having regard to their qualifications and experience.
- (d) and (e) The working languages of the U.N. Secretariat are English and French. The Indian nationals employed in the U.N. Secretariat know either of these languages or both.

OWNERSHIP OF KACHATIVU ISLANDS AND FISHING IN PALK STRAIT

196. SHRI N. R. MUNISWAMY: SHRI SUNDAR SINGH BHANDARI:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the progress so far made in settling the ownership and control of Kachativu Islands subsequent to the discussions held recently during the visit of Ceylonese Prime Minister;
- (b) whether it is a fact that the question of fishing in the Palk Strait has been linked with that of Kachativu Islands; and
- (c) when these disputed matters are likely to be settled amicably without jeopardising the interests of the two countries?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SNGH):
(a) Informal discussions between the officials of the two governments were